

Central Administrative Tribunal
Principal Bench
New Delhi

OA No.4497/2017

New Delhi this the 19th Day of December, 2017

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Praveen Mahajan, Member (Administrative)

Sh. Pradeep Kumar Singh (Age bout 28 years)
Group 'C'
S/o Sh. Bhagawati Singh
R/o H. No. C-20, Gali No.3/2 Near Durga Mandir
Ankur Enclave, Phase-1,
Karawal Nagar, Delhi-94. Applicant

(By Advocate: Mr. A.K. Bhakt)

VERSUS

Union of India & Anr.,

Through

1. The Secretary
Ministry of Home Affairs,
North Block, Central Secretariat,
New Delhi.
2. The Director ,
Government of India,
Intelligence Bureau,
35, Sardar Patel Marg, New Delhi. Respondents

(By Advocate:Mr. Acharya Santosh Chaurasia)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

Heard the learned counsel for the applicant.

2. Learned counsel for the applicant submitted that applicant was qualified in the result of Security Assistant (Motor Transport) examination, 2016 but the respondents have not

given him appointment to the aforesaid post. Thereafter, the applicant filed representation on 03.10.2017 in this regard to the respondents but till now they have failed to take any action on the said representation.

3. Under these circumstances, the OA is disposed of at the admission stage, without going into the merits of the case, directing the respondents to decide the representation dated 03.10.2017 of the applicant within a period of six weeks' from the date of receipt of a certified copy of this order. However, the applicant will be at liberty to take appropriate remedies, if he so desires.

(Praveen Mahajan)
Member(A)

(Raj Vir Sharma)
Member (J)

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